

SHRI J. S. L. HATHI: They may be. I may also mention here that the centres have only begun about a couple of months back. I know the anxiety of Members to know the details of the work carried on there. We have, therefore, now adopted a procedure under which we shall have quarterly reports of their working. When I receive the information, I shall gladly place on the Table all the information.

SHRI M. MANJURAN: Is the Government aware that most of the works now conducted at these centres were works done by scheduled castes and such other specialised workers, and that that work is now being taken over by the community projects and thereby unemployment there has actually been accentuated?

SHRI J. S. L. HATHI: I shall look into that.

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

ALLOTMENT OF SULPHUR TO INDIA

2. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) what is the quantity of sulphur allotted to India for the period January-June 1953; and

(b) what was the amount spent by India on the purchase of sulphur in each year since 1948?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): (a) 19,000 tons for the quarter ending 31st March 1953. No quota has yet been fixed for the next quarter.

	Rs.
(b) 1948-49 ..	61,65,922
1949-50 ..	70,45,733
1950-51 ..	1,13,22,919
1951-52 ..	1,16,04,192
1952-53 ..	2,03,98,805
(April to November 1952)	

MR. CHAIRMAN: The discussion on the President's Address will continue tomorrow also.

LEAVE OF ABSENCE TO DR. MURARI LAL

MR. CHAIRMAN: I have to inform the hon. Members that I have received the following letter from Dr. Murari Lai:

"I have the honour to state that I am again laid up with another recent attack of the abdominal trouble, owing to which I am unable to proceed to Delhi to attend the sitting of the House. I, therefore, request you kindly to grant me leave of absence for one month."

Is it the pleasure of the Council that permission be granted to Dr. Murari Lai for remaining absent from all meetings of the Council for *one* month during the session?

(No. hon. Member dissented.)

MR. CHAIRMAN: Permission to remain absent is granted.

PAPERS LAID ON THE TABLE

REPORTS OF THE TARIFF COMMISSION or? FAIR PRICES OF SUPERPHOSPHATE

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNA-MACHARI): Sir, I beg to lay on the Table a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

(i) Report of the Tariff Commission on the fair prices of superphosphate for the period from 1st January to 15th August 1952;

(ii) Ministry of Commerce and Industry Resolution No. 3-T(1)/52 dated the 22nd December 1952; and